

CA NO.04/2016
IN
CP No. 84(ND) 2010
RT No.22/2016


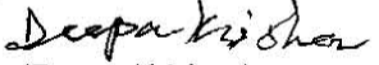
Rajneesh Gupta & Ors. ...Petitioners

Versus.

M/s Essar Coatings India Ltd. & Ors. ...Respondents

Present: Ms. Surekha Thukral, Advocate for petitioners.
Mr. Abhay K. Das, Advocate for respondents.

Learned counsel for the respondents submits that reply is ready and will be filed in the registry during the course of the day. Let the needful be done. Copy of the Written Statement has been supplied to the counsel opposite. Certain new facts are stated to have been raised in the Written Statement for which the learned counsel for petitioners seeks time to file rejoinder. The matter is adjourned for 09.12.2016. Rejoinder, if any, be filed at least one day before the date fixed with advance copy to the counsel opposite.


(Justice R.P. Nagrath)
Member (Judicial)

(Deepa Krishan)
Member (Technical)

November 28, 2016
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